

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC. VII-16/2002/12486/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,

Shri Dibyajyoti Mahanta,  
District & Sessions Judge,  
Golaghat.

Dated Guwahati the <sup>rd</sup> 22 December, 2023.

Sub: **Station leave permission.**

Ref:- No. DJ(G) 11941/2023 dated 15.12.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the morning of 04.01.2024 till the morning of 10.01.2024**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC. VII-16/2002/12487/dated** , 22-12-23

Copy to.

- ✓ 1. The Project Manager, Gauhati High Court.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**